

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing



T.A. No.62/7605/2020

Monday, this the 14th day of December, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Mohd. Ilham Sheikh (Age 30 years) S/o Noor Mohamad Sheikh R/o Kadi Kadal, Srinagar.
2. Waseem Yousuf Kahn (Age 33 years) S/o Mohamad Yousuf Khan, R/o Baghwanpora Lal Bazar, Srinagar.

.....Applicant

By Advocate: Mr. S.N. Ratanpuri

Versus

1. State of Jammu and Kashmir through Commissioner Secretary to Govt. General Administration, Department Civil Secretariat Jammu/Srinagar.
2. J & K Public Service Commission through its Secretary Srinagar/Jammu.
3. University of Islamic Studies through Registrar, Hazratbal Srinagar.
4. Controller of Examination, JK Public Service Commission Srinagar/Jammu.

..... Respondents

By Advocate: Mr. Sudesh Magotra, D.A.G.

O R D E R (ORAL)

Hon'ble Mr. Anand Mathur, Member (A)

Learned counsel for applicant submits that he wants to withdraw this T.A.

Accordingly, the T.A. is dismissed as withdrawn.



(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

mks

